

**From:**

**Dinesh Kumar Singh, H.J.S.  
Joint Registrar (Services),  
High Court of Judicature at  
Allahabad**

**To:**

**The District & Sessions Judge,  
Gorakhpur & Kanshi Ram Nagar**

**No. 200 /AR (S)/2009, Dated Allahabad: May 11, 2009**

**Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.**

**Sir,**

With reference to the Court's Circular Letter No. 29/AR(S)/2008 dated 19.12.2008 on the above subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers:

<b>Sl. No.</b>	<b>Name of officer with designation and place of posting S/Sri</b>	<b>Stay/Premature</b>	<b>Remarks</b>
1.	Abhai Kumar, Additional District & Sessions Judge, Gorakhpur	Stay	Rejected
2.	Deepak Kumar, Special Judge, Anti Corruption, Gorakhpur	Stay	Allowed
3.	Ajai Kumar Srivastava-II, Additional District & Sessions Judge (Fast Track Court), Gorakhpur	Stay	Rejected
4.	Smt. Sangeeta Srivastava, Additional District & Sessions Judge (Fast Track Court), Gorakhpur	Stay	Rejected
5.	Ajai Kumar Tripathi, Civil Judge (S.D.), Gorakhpur	Stay	Rejected
6.	Km. Anu Saxena, Civil Judge (J.D.), Kanshi Ram Nagar	Premature	Rejected

I am, therefore, to request you kindly to inform the officers accordingly.

**Yours faithfully,  
Sd/-  
Joint Registrar (Services)**